

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 142(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.11.2017**

NAME OF THE COMPANY: Mr. S.K. Hindless Vs. M/s Royal Hunting
Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. K. Datta and Mr. Rohan Malik, Advocates

For the Respondent(s): Mr. Sougat Sinha, Mr. Ravi Agrala and Mr. Manoj
Kumar, Advocates

ORDER

Re-notify this case on 19th December, 2017 for arguments.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)